

**POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF  
STRATMONT INDUSTRIES LIMITED  
(FORMERLY KNOWN AS CHHATTISGARH INDUSTRIES LIMITED)  
("TARGET COMPANY" OR "SIL")  
CIN: L28100CT1984PLC002416**

**Registered Office: Room No. 35, 1<sup>st</sup> Floor, Kamla Super Market, Raipur, Chattisgarh – 492 001,  
Tel No.: +91-22-26200480, Website: [www.stratmontindustries.com](http://www.stratmontindustries.com)  
Email ID: [contact@stratmontindustries.com](mailto:contact@stratmontindustries.com)**

**Open Offer for acquisition of 9,09,449 equity shares from shareholders of SIL by Mr. Vatsal Agarwaal (hereinafter referred to as "Acquirer")**

This Post Offer Advertisement is being issued by Gretex Corporate Services Private Limited, the Manager to the Offer, on behalf of Vatsal Agarwaal, Acquirer, in connection with the Offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Post Offer Advertisement should be read in continuation of and in conjunction with the Detailed Public Statement dated July 31, 2018, and Corrigendum to Public Announcement was published on December 01, 2018 and January 18, 2019 respectively published in The Financial Express (English) (All Editions), Janasatta (Hindi) (All Editions), Mumbai Lakshadweep (Marathi) (Mumbai Edition) and Naya India (Hindi) (Raipur Edition).

1.	Name of the Target Company	:	Stratmont Industries Limited (formerly known as Chhattisgarh Industries Limited)
2.	Name of the Acquirer and Persons Acting in Concerts (PACs)	:	Mr. Vatsal Agarwaal (hereinafter referred to as "Acquirer")
3.	Name of Manager to the Offer	:	Gretex Corporate Services Private Limited
4.	Name of Registrar to the Offer	:	Purva Shareregistry (India) Private Limited
5.	Offer details	:	Offer Opening Date: December 13, 2018
	a) Date of Opening of the Offer	:	Offer Re-opening Date: January 22, 2019
	b) Date of Closing of the Offer	:	Offer Closing Date: December 27, 2018 Closure of Re-opening of Offer: February 04, 2019
6.	Date of Payment of Consideration	:	Not Applicable
7.	Details of the Acquisition	:	

Sr. No.	Particulars	Proposed in the Offer Document	Actual
7.1.	Offer Price	Rs. 10.00 per equity share	Rs. 10.20 per equity share
7.2.	Aggregate number of shares tendered	9,09,449	77,652
7.3.	Aggregate number of shares accepted	9,09,449	77,652
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs.90,94,490.00	Rs.7,92,050.40
7.5.	Shareholding of the Acquirer & PACs alongwith other promoters before Agreements/Public Announcement (No. & %)	Nil 0.00%	Nil 0.00%
7.6.	Shares Acquired by way of Agreements (Through Share Purchase Agreement)		
	• Number	1,80,000	1,80,000
	• % of Fully Diluted Equity Share Capital	5.15%	5.15%
7.7.	Shares Acquired by way of Open Offer		
	• Number	9,09,449	77,652*
	• % of Fully Diluted Equity Share Capital	26.00%	2.22%
7.8.	Shares acquired after Detailed Public Statement (Through preferential allotment)		
	• Number of shares acquired	20,00,000	20,00,000**
	• Price of the shares acquired	10.00	10.00
	• % of the shares acquired	57.18%	57.18%
7.9.	Post Offer shareholding of Acquirer & PACs alongwith other promoters		
	• Number	30,89,449	22,57,652
	• % of Fully Diluted Equity Share Capital	88.33%	64.54%
7.10.	Pre and Post Offer shareholding of Public Shareholders	<b>Pre Offer</b>	<b>Post Offer</b>
	• Number	13,17,880	4,08,431
	• % of Fully Diluted Equity Share Capital	37.68%	11.67%
		<b>Pre Offer</b>	<b>Post Offer</b>
		13,17,880	12,40,228
		37.68%	35.46%

\*SEBI vide order no. WTM/MPB/EPD-1-DRA-3/15/2019 dated February 06, 2019 has debarred the acquirer, Mr. Vatsal Agarwaal from executing any transaction including buying, selling or otherwise dealing in securities market. Thus, 77,652 shares tendered in the open offer are lying with Gretex Share Broking Pvt. Ltd. (Buying Broker in the open offer) received through stock exchange mechanism, which are yet to be transferred to Mr. Vatsal Agarwaal.

\*\*Trading Approval is awaited at BSE Ltd.

8. The Acquirer severally accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

**Issued by Manager to the Offer on behalf of the Acquirer:**



**Manager to the offer:**  
**Gretex Corporate Services Private Limited**  
**(Contact Person: Goutam Seal)**  
102, 1st Floor, Atrium-2, Behind Courtyard Marriott Hotel,  
Andheri Kuria Road, Hanuman Nagar, Andheri- East,  
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Email: [info@gretexgroup.com](mailto:info@gretexgroup.com)  
Website: [www.gretexcorporate.com](http://www.gretexcorporate.com)

Place: Kolkata  
Date: 25.02.2019